

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 4817-4851 OF 2002

JAMMU RURAL BANK

Appellant (s)

VERSUS

MOHD. DIN & ORS.

Respondent(s)

(With office report)

WITH Civil Appeal NO. 4852-4854 of 2002

(With office report)

SLP(C) NO. 4901 of 2006

(With appln.(s) for c/delay in filing SLP and office report)

Date: 23/07/2008 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE AFTAB ALAM

For Appellant(s) Mr.G.M.Kawoosa, Adv.

Mr. N. Ganpathy,Adv.

For Respondent(s)

Mr. Anis Suhrawardy,Adv.

Ex-Parte

UPON hearing counsel the Court made the following
ORDER

Not this week.

(Satish K.Yadav)
Court Master

(Phoolan Wati Arora)
Court Master